Supreme Court (Number Of Judges) Amendment Act, 2008

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[05 February 2009]

An Act further to amend the Supreme Court (Number of Judges) Act, 1956. Be it enacted by Parliament in the Fifty-ninth Year of the Republic of India as follows:-

1. Short Title :-

This Act may be called the Supreme Court (Number of Judges) Amendment Act, 2008.

2. Amendment Of Section 2 :-

In section 2 of the Supreme Court (Number of Judges) Act, 1956(55 of 1956), for the word "twenty-five", the word "thirty" shall be substituted.